

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP NO.222 OF 2020

PETITIONERS

1. THE NEDIYIRUPU VANITHA CO-OPERATIVE SOCIETY LTD NO. M 747,
KONDOTTY.P.O., KONDOTTY, MALAPPURAM DISTRICT, REPRESENTED
BY ITS SECRETARY.
2. THE KONDOTTY REGIONAL CO-OPERATIVE HOUSING SOCIETY
LTD NO. F 1622, KONDOTTY.P.O., KONDOTTY, MALAPPURAM
DISTRICT,
REPRESENTED BY ITS SECRETARY.
3. THE RURAL CO-OPERATIVE SOCIETY LTD NO. M 828,
KONDOTTY.P.O., KONDOTTY,
MALAPPURAM DISTRICT,
REPRESENTED BY ITS SECRETARY.
4. THE CHERUKAVU VANITHA CO-OPERATIVE SOCIETY LTD NO. M 758,
AYIKKARAPADI.P.O.,
MALAPPURAM DISTRICT,
REPRESENTED BY ITS SECRETARY.

BY ADV.SRI.O.D.SIVADAS

RESPONDENTS:

1. THE UNION OF INDIA, REPRESENTED BY THE
SECRETARY TO GOVERNMENT, MINISTRY OF FINANCE, NORTH
BLOCK, RAISANA HILL, NEW DELHI - 110001
2. THE COMMISSIONER OF INCOME TAX (TDS),
CENTRAL REVENUE BUILDING, I.S.PRESS ROAD,
ERNAKULAM., PIN -682 018.
3. THE INCOME TAX OFFICER, (TDS),
AYAKAR BHAVAN,
KOZHIKODE, PIN 688 001

W.P(C) TMP NO.222 OF 2020

2

4. THE MALAPPURAM DISTRICT CO-OPERATIVE BANK LTD,
DISTRICT CO-OPERATIVE BANK BUILDING, MALAPPURAM,
REPRESENTED BY ITS GENERAL MANAGER. ,
PIN 676 505,

R1- BY ASSISTANT SOLICITOR GENERAL OF INDIA

R2-3 BY ADV.JOSE JOSEPH, SC

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No.222 of 2020

Dated this the 30th day of April, 2020

ORDER

Assistant Solicitor General of India takes notice on behalf of the 1st respondent. Adv. Jose Joseph, learned Standing Counsel for the Income Tax takes notice on behalf of respondents 2 and 3. Petitioners shall take steps to serve notice by e-mail to the 4th respondent.

Recovery under Section 194N of the Income Tax Act as against the petitioners pursuant to Exts.P1 to P4 shall stand stayed for a period of three months from today.

Post the Writ Petition along with the connected matters on 27.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONERS EXHIBITS:

EXT. P1- TRUE COPY OF THE PROCEEDING DATED 18.03.2020
ISSUED BY THE 4TH RESPONDENT TO THE 1ST PETITIONER.

EXT. P2- TRUE COPY OF THE PROCEEDING DATED 18.03.2020
ISSUED BY THE 4TH RESPONDENT 2ND PETITIONER.

EXT. P3- TRUE COPY OF THE PROCEEDING DATED 18.03.2020
ISSUED BY THE 4TH RESPONDENT TO THE 3RD PETITIONER.

EXT. P4- TRUE COPY OF THE PROCEEDING DATED 13.03.2020
ISSUED BY THE 4TH RESPONDENT 4TH PETITIONER.